

**COURT-II**  
**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NOS. 88 OF 2018 & 247 OF 2018 IN**  
**APPEAL NO. 19 OF 2018**

Dated : **19<sup>th</sup> December, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gurha Thermal Power Company Limited & Ors. ... Appellant(s)**  
**Vs.**  
**Jaipur Vidyut Vitran Nigam Ltd & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Roohina Dua  
Mr. Chaitanya Madan  
Mr. K. Saha

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-1 to R-4  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-5

**ORDER**

List the matter along with Appeal No. 382 of 2018 on **30.01.2019**  
**(Wednesday) at 2.30 p.m.** as agreed by the learned counsel appearing  
for both the parties.

**(S.D. Dubey)**  
**Technical Member**

vt/pk

**(Justice N. K. Patil)**  
**Judicial Member**